

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 456/MP/2019**

Subject : Approval under Section 17(3) and 17(4) of the Electricity Act, 2003 for assignment of licence by way of creation of security interest in favour of Security Trustee/Lenders and other security creating documents/financing agreements by way of mortgage/hypothecation/ assignment of mortgage properties and Project assets of Odisha Generation Phase-II Transmission Limited.

Petitioner : Odisha Generation Phase-II Transmission Limited (OGPTL)

Respondents : North Bihar Power Distribution Company Limited and Ors.

Date of hearing : 12.2.2020

Coram : Shri P.K. Pujari, Chairperson  
Shri I.S. Jha, Member

Parties present : Shri Arijit Maitra, Advocate, OGPTL  
Ms. Kritika Angirish, Advocate, OGPTL  
Shri Himanshu Shekhar, JBVNL  
Shri Anbnas Parimal, JBVNL

**Record of Proceedings**

Learned counsel for the Petitioner submitted that the present Petition has been filed for approval of creation of security in favour of the Security Trustee in terms of Facility Agreement dated 8.7.2019. Learned counsel submitted that the Petitioner has submitted the information called for vide Record of Proceedings for the hearing dated 14.1.2020.

2. After hearing the learned counsel for the Petitioner, the Commission reserved order in the Petition.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Deputy Chief (Law)**